

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 23.02.2024

Appeal No. 669 of 2022

Paresh Vora HUF & Ors.

..... Appellants

Versus

Securities and Exchange Board of India

... Respondent

Mr. Sahebrao Wamanrao Buktare, Advocate and Mr. Shardul Shah, i/b Shah & Ramaiya,
Chartered Accountants for the Appellants.

Ms. Daksha Kasekar, Advocate with Ms. Veena Hari, Advocate i/b Mansukhlal Hiralal & Co.
for the Respondent.

**With
Appeal No. 809 of 2022**

Anukaran Commercial Enterprises Ltd. & Ors.

..... Appellants

Versus

Securities and Exchange Board of India

... Respondent

Ms. Rinku Valanju, Advocate with Mr. Amit Kumar, Advocate i/b R V Legal for the
Appellants.

Ms. Daksha Kasekar, Advocate with Ms. Veena Hari, Advocate i/b Mansukhlal Hiralal & Co.
for the Respondent.

**With
Appeal No. 810 of 2022**

Raj Radhika Property & Developers Pvt. Ltd.

..... Appellant

Versus

Securities and Exchange Board of India

... Respondent

Ms. Rinku Valanju, Advocate with Mr. Amit Kumar, Advocate i/b R V Legal for the
Appellant.

Ms. Daksha Kasekar, Advocate with Ms. Veena Hari, Advocate i/b Mansukhlal Hiralal & Co.
for the Respondent.

**With
Misc. Application No. 1711 of 2022
And
Misc. Application No. 1712 of 2022
And
Appeal No. 63 of 2023**

Faiyaz Rangwala

..... Appellant

Versus

Securities and Exchange Board of India

... Respondent

Ms. Rinku Valanju, Advocate with Mr. Amit Kumar, Advocate i/b R V Legal for the
Appellant.

Ms. Daksha Kasekar, Advocate with Ms. Veena Hari, Advocate i/b Mansukhlal Hiralal & Co.
for the Respondent.

ORDER :-

1. Adjourned due to non-availability of the bench. List on April
26, 2024.

**Ms. Meera Swarup
Technical Member**

23.02.2024
PTM